

THEFTS IN THE SOUTH AND NORTH AVENUES

307. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of thefts that took place in the South Avenue and the North Avenue localities in New Delhi so far during the year 1963;

(b) what was the total amount of goods stolen; and

(c) the number of cases in which the culprits were apprehended and punished?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Twelve (for the period between 1st January 1963 and 31st July 1963).

(b) Property worth Rs. 1,793.

(c) Three so far.

MASTER PLAN FOR DELHI UNIVERSITY

308. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) the progress made so far in the work of the Master Plan for Delhi University; and

(b) the time by when the report is likely to be submitted to the Government of India?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b) An Expert Committee to survey the Delhi University Campus and to suggest a Master Plan for the development of the area was constituted in August, 1962, by the Vice-Chancellor, Delhi University. The Committee, after discussing various suggestions felt that the Campus had already been so built over and congested that further consideration of the matter would delay execution of many plans which the University had drawn up and which were about to be implemented. In view

of this and the prohibitive cost of acquiring private plots interspersed in the Campus the Committee has been dissolved and construction is proceeding on available vacant sites.

TRANSFER OF FERTILIZER FACTORY, ROURKELA FROM H.S. LTD.

309. { SHRIMATI NANDINI
SATPATHY:
SHRI DHANANJOY
MOHANTY:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) on what terms and conditions the Fertilizer Factory of Rourkela was transferred from the Hindustan Steel Ltd., Rourkela to the Fertilizer Corporation of India;

(b) what was the monthly average production of the factory from the date it was commissioned and till the date of its transfer;

(c) what is the monthly average production since its transfer; and

(d) what are the measures taken or proposed to be taken to prevent shortfall in the production, if any; and to ensure maximum output in future?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) The terms and conditions of transfer are being discussed between Hindustan Steel Limited and Fertilizer Corporation of India Limited and will be finalized shortly;

(b) The monthly average production during the period November, 1962 to March, 1963 was 8,000 tonnes.

(c) The monthly average production during the period April to July, 1963 was 7,810 tonnes.

(d) Four out of the five screw compressors, which were giving trouble, have since been brought into working condition. The position regarding supplies of coke oven gas and electric power as well as limestone regularly to the fertilizer plant for ensuring

steady production is being discussed between Hindustan Steel Limited and Fertilizer Corporation of India Limited.

GOONDA MENACE IN DELHI AREA

310. SHRI KRISHNA CHANDRA: Will the Minister of HOME AFFAIRS be pleased to refer to the comment under the heading "Goonda menace" published in the issue of "Patriot" dated the 27th July, 1963 on page 2 and state:

(a) whether any enquiry has been made into the allegations contained in the said comment that a state of lawlessness and organised gangsterism obtains in some parts of Delhi like Karolbagh and Subzimandi; and

(b) whether the people living in these areas are afraid of goonda gangs operating there?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) An enquiry has been made and it is not correct to say that lawlessness and organised gangsterism prevails in Delhi.

(b) As law and order is being effectively maintained in Delhi, this question does not arise.

RECOMMENDATIONS OF SANTHANAM COMMITTEE

311. SHRI KRISHNA CHANDRA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 79 in the Rajya Sabha on the 12th November, 1962 and state:

(a) whether the Santhanam Committee on eradicating corruption in Government offices has recommended the formation of a Central Vigilance Commission to combat corruption in the services and in the public life; and

(b) if so, what are the salient features of the recommendations made by the Committee in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) The Committee has recommended the setting up of a Central Vigilance Commission to deal with corruption in the public services.

(b) The recommendations are still being examined. They will be placed before the House at the appropriate time.

DEMAND OF H.S.L. FOR A NOTIFIED AREA COUNCIL

312. SHRI DHANANJOY MOHANTY: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether Government are aware of the persistent demand of the Hindustan Steel Limited, Rourkela for a separate Notified Area Council for the Steel Township; and

(b) whether Government issued any instruction to the Government of Orissa in this regard?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The Government of Orissa have issued instructions regarding the formation of a separate Notified Area Council for the Steel Township.

SETTING UP OF A REPRESENTATIVE COMMITTEE AT BHILAI

313. SHRI R. S. KHANDEKAR: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether he visited the Bhilai Steel Plant sometime in the year 1962 and met the workers' representatives there and heard their grievances;

(b) whether he promised to form a Representative Committee to go into the question of all the grievances of workers in Bhilai; and

(c) if so, what are the recommendations of the said Committee?